

Birla Sun Life Insurance Group Protection Solutions Policy Contract

Rider provisions

Term Benefit Rider

UIN: 109B007V03

A. Definition

“Term Benefit Rider” means an additional Sum Assured to be paid along with the basic Sum Assured in the event of death of the Member covered under this policy.

B. Benefits

The policy would pay the chosen sum assured on death of the member whilst the policy is in force.

Rider sum assured will never exceed base sum assured at any point of time.

C. Exclusions

Suicide

If a Member covered under this Policy dies by suicide, whether sane or insane, within one year after the Effective Date or Date of Commencement of Coverage, whichever is later, BSLI will not pay the Life Insurance Coverage. The nominee of the member shall be entitled to 80% of the premiums paid in respect of that member.

Others

BSLI will not pay any part of this Sum Assured if the death of the Member is a direct or indirect result of any of the following

- BSLI will not pay any part of this rider sum assured if the death of the Life Insured is a direct or indirect result of suicide or attempted suicide, while sane or insane
- Any death claim during the waiting period (maximum of 90 days) from the date of commencement of coverage for the Life Insured, if death other than accidental death occurs

The cover on the basic benefit and any other riders taken will discontinue for the Member, after a death claim is registered under this rider